

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 62

IA 24/2021 IA 61/2022, CA 61/2022, MA 2556/2019, 2557/2019, IA 89/2022, IA 90/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.10.2022**

NAME OF THE PARTIES:

Union of India

V/s

**Infrastructure Leasing & Financial Services
Ltd & Ors**

Appearance (via video-conference):

For the Applicant : None Present

For the Respondent : None Present

Section 241-242 CA,2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **09.12.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)